

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 329 of 2019

IN THE MATTER OF:

Arun Gupta & Anr.

...Appellants

Vs

South Eastern Carriers Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Ankit Sharma, Advocate

**For Respondents: Ms. D. Adhikari and Ms. Vineeta Rathore,
Advocates for Respondent Nos. 2 & 3.**

ORDER

16.01.2020 Due to paucity of time, the matter could not be taken up.

List the appeal 'For Admission (After Notice)' on **27th January, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)